

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

19.

APPEAL/49(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Balavra Leasing & Finance Pvt. Ltd.
Vs
Registrar of Companies

SECTION: 252(3) OF THE COMPANIES ACT, 2013.

ORDER

1. PCS Ashish O. Lalpuria a/w CS Surabhi Shewaramani, Ld. Authorised Representative of the Appellant present.
2. Registry is directed to issue Court Notice to the RoC for filing report and place on record the copy of notice along with tracking report on the next date of hearing.
3. List this matter on 29.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)